

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON

Monday, the 5th August, 2019

To increase the chances available to candidates to appear in examination

- *2197. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Chief Minister be pleased to state whether the govt. will consider to increase the number of chances available to the candidates from 4 to 6 especially those belonging to scheduled castes and backward classes in PCS examinations on the pattern of UPSC?

Providing the facility of Fire Brigade at Dirba

- *2101. **Sardar Harpal Singh Cheema, M.L.A. :-** Will the Local Govt. Minister be pleased to state whether it is a fact that despite Dirba being a sub-division, there is no facility of Fire Brigade thereat; if so, the time by which the facility of Fire brigade is likely to be provided thereat?

To bring the offices of Welfare Department under one roof

- *2288. 1. **Shri Pawan Kumar Tinu, M.L.A**
2. **Sardar Sharanjit Singh Dhillon, M.L.A**
3. **Dr. Sukhwinder Kumar, M.L.A** } Will the Welfare Minister be pleased to state:-
- a) whether it is a fact that the following offices relating to the Welfare of Scheduled Castes and Backward Classes of Punjab Government:-
1. Welfare of Scheduled Castes and Backward Classes;
2. Directorate of Scheduled Castes Sub-Plan;
3. Punjab State Scheduled Castes Commission;
4. Punjab State Backward Classes Commission, Chandigarh;
5. Punjab Scheduled Castes Rural Development and Finance Corporation; and
6. Punjab Backward Classes Land Development and Finance Corporation.
are being operated from rented private buildings in various sectors of Chandigarh and Mohali which cause heavy financial burden on government for payment of rent;
- b) whether it is also a fact that Punjab Government had decided in public interest during the year 2016-17, to construct the building of Welfare Department at State level to bring various offices mentioned in part (a) above under one roof and one required and appropriate plot for the same purpose is also available with the government;
- c) if the reply to part (a) and (b) above be in affirmative, the proposed steps to be taken by the government to construct one building of proposed Welfare Department for said purpose?

To fill-up the vacant posts of Principal and Lecturers in Government College Zira

- *2213. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Higher Education Minister be pleased to state as to when the vacant posts of Principal and Lecturers are likely to be filled-up in Government college Zira?

To construct a Sports Stadium in Assembly Constituency Balachaur

- *2267. **Shri Darshan Lal, M.L.A. :-** Will the Sports Minister be pleased to state whether it is a fact that there are 2 Blocks in Assembly Constituency, Balachaur but do not have any sports stadium; if so, whether the government will consider to construct sports stadium in both the blocks separately togetherwith the time by which both of these stadiums are likely to be constructed?

To establish Engineering College

- *2138. **Sardar Santokh Singh Bhalaurpur, M.L.A.:-** Will the Technical Education Minister be pleased to state whether there is any proposal of the Govt. to establish Engineering College in Baba Bakala Assembly Constituency; if so, the time by which it is likely to be done and if not, whether the Govt. would consider to establish College on providing land by the area?

To release the bills of security vehicles of sitting M.L.A's

- *2272. 1. **Shri Madan Lal Jalalpur, M.L.A**
2. **Shri Rakesh Pandey, M.L.A :-** } Will the Transport Minister be pleased to state:-
- a) the time since when the petrol and maintenance bills of the security vehicles of the sitting MLA's are lying pending; what is total amount and the time by which the amount is likely to be released in a time bound manner;
- b) list of such MLA's whose payment is lying pending alongwith payable amount of petrol and maintenance bills, separately;
- c) whether above said bills of previous Vidhan Sabha (2012-2017) are also lying pending; if so, the details thereof?

To acquire land for setting up solid waste management plant

- *2219. **Shri N.K, Sharma, M.L.A.:-** will the Local Government Minister be pleased to state whether the land has been acquired which was to be acquired for setting up solid waste Management Plant at village Samgoli of Assembly Constituency Banur of district SAS Nagar; if so, the details of the owners of villages whose land has been acquired for this purpose?

To Upgrade C.H.C Amargarh and Ahmedgarh in district Sangrur

- *2289. **Sardar Surjit Singh Dhiman, M.L.A :-** Will the Health and Family Welfare Minister be pleased to state:-
- a) whether the government would consider to upgrade the status of C.H.C Amargarh and C.H.C Ahmedgarh of district Sangrur on priority basis;
- b) if reply to part (a) above be in the affirmative; the details thereof?

G.P.S.
Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O

Construction of Railway underpass on Railway line falling on Tarn Taran-Jandiala Road

- *2222. **Shri Dharambir Agnihotri, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state the steps taken by the govt. for the construction of Railway underpass on Railway line falling on Tarn-Taran-Jandiala Road?

Regarding Food items in Cinema Houses

- *2186. **Shri Rajinder Beri, M.L.A.:-** Will the Food and Civil Supplies Minister be pleased to state:-
- whether it is in the notice of the government that the Multiplex/Private Cinema owners had banned from bringing in outside food in Maharashtra, but on the orders of the High Court the Maharashtra government enacted the law and removed the ban and the government has fixed the maximum rate of each food item by banning the cinema owners from improperly charging excessive rate of food products;
 - whether there is any proposal under consideration of the Punjab Government to enact such a law; if so, the details thereof?

To change the date of paddy Transplantation

- *2133. **Sardar Kultar Singh Sandhwan, M.L.A :-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Govt. to change the date of paddy transplantation from 20th June to 1st June; if so, the details thereof?

To install Tubewells for Potable water at Barnala

- *2106. **Shri Gurmeet Singh Meet Haher, M.L.A :-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Government to install new Tubewells for potable water in view of the increasing population within Barnala Municipal Committee; if so, the time by which it is likely to be done?

Number of the students in hostel of Dr. B.R. Ambedkar Institute of Career and Courses

- *2311. **Shri Nathu Ram, M.L.A :-** Will the Welfare Minister be pleased to state:-
- the number of students staying in the hostel of Dr. B.R. Ambedkar Institute of Career and Courses located at Mohali presently alongwith how much capacity of the said hostel to house the students;
 - whether the government has received any complaint regarding poor maintenance and lack of basic facilities, in which poor accommodation and serving food to the students is also included; if so, the details thereof alongwith action taken on it;
 - the details of the courses offering in said institute at this time alongwith the number of students studying in each course in said institute presently?

To open new Degree College at Bassi Pathana and Kheri Naudh Singh

- *2217. **Sardar Gurpreet Singh G.P, M.L.A:-** will the Higher Education Minister be pleased to state whether the government will consider to open a new degree college on priority at Kheri Naudh Singh District Fatehgarh Sahib and Bassi Pathana (Fatehgarh Sahib); if so, the details thereof?

To Set up I.T.I

- *2156. **Sardar Kulwant Singh Pandori, M.L.A :-** Will the Technical Education Minister be pleased to state as to whether the government had decided to construct an I.T.I at village Hedike, District Moga; if so, the present status of the same?

Routes of Buses plying in Assembly Constituency Gill

- *2261. **Sardar Kuldeep Singh Vaid, M.L.A :-** Will the Transport Minister be pleased to state:-
- the various serviceable routes of Roadways/PRTC and Private Buses at present in Assembly Constituency Gill;
 - the time by which the routes lying unserviceable are likely to be made operational?

To strengthen Moonak (Sangrur) Branch emanating from Laad Vanjara distributary

- *2230. **Sardar Parminder Singh Dhindsa, M.L.A:-** Will the Water Resources Minister be pleased to state the time by which the pending work of strengthening the Moonak Branch (district Sangrur) emanates from Laad Vanjara distributary is likely to be completed?

To ply Mobile Health Vans

- *2346. **Shri Dalvir Singh Goldy, M.L.A :-** Will the Family and Health Welfare Minister be pleased to state as to whether there is any proposal of the government to ply the Mobile Health Vans at Assembly Constituency level under National Rural Health Mission; if so, the time by which it is likely to be done?

To provide requisite staff in District Education and Training Institute, Barkandi

- *2306. **Sardar Kanwarjit Singh Rozy, M.L.A :-** Will the Education Minister be pleased to state:-
- whether it is a fact that there is no requisite staff in District Education and Training Institution (DIET), Barkandi, district Shri Muktsar Sahib and there are only four teachers for 300 E.T.T students and there is no any Class IV employee in this institution;
 - if the reply to part (a) above be in affirmative, the steps being taken by the government to make good the acute shortage of staff in this institution?